



NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

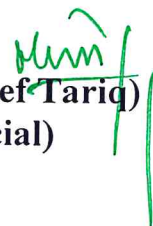
APPLICATION NUMBER :  
PETITION NUMBER : CP/25/2017  
NAME OF THE PETITIONER(S) : R. RAJASEHAR  
NAME OF THE RESPONDENT(S) : VASAN CONSTURCTIONS COMPANY PVT LTD &  
ORS  
UNDER SECTION : 241/242

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE  
REPRESENTATION BY WHOM

- 1. N.N. PIRAKASH. COUNSEL FOR PETITIONER 
- 2. G. PORSELVAM counsel for Respondent's 

ORDER

Counsel representing both the parties are present. Counsel for respondents prayed time for filing counter. Time extended at request with a direction to file the counter within three weeks and provide copy of the same to the other side and in turn the counsel for petitioner is also directed to file rejoinder before the next date of hearing. Put up on 30.06.2017 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)

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